N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **on Monday, 24th and Tuesday, 25th October 2022:**

The Vacation Court presided over by the **Hon'ble Justice Sharmila U. Deshmukh** will take up urgent mentioning of original Side single Judge matters at 10.30 a.m. Only the matters in which urgent circulation is granted, will be taken up on the aforesaid days as per the board notified separately.

Dated this 22nd day of October, 2022.

By Order,

Sd/-

(S.S. Agate)
I/c Prothonotary and Senior Master
High Court, O.S., Bombay